

**Central Administrative Tribunal
Principal Bench**



RA No. 01/2020 and
MA No. 3967/2019 in
OA No. 3650/2012

This the 2nd day of January, 2020

***Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)***

Shri Hari Om Prakash Sharma, Age 69 years,
S/o Shri Raghunath Parshad,
R/o V-719/2, Street No.9,
Vijay Park, Maujpur,
Delhi-110053.

... Applicant

Versus

1. Union of India,
The Secretary,
Ministry of Home Affairs,
North Block,
New Delhi.
2. The Joint Secretary,
Joint Secretary,
Department of Personnel & Training,
North Block,
New Delhi-110001.
3. The Director General,
Bureau Police Research & Development,
1093, Delhi Jaipur Expressway (NH-8),
Mahipalpur Village,
New Delhi-37.

... Respondents

ORDER (BY CIRCULATION)

By Hon'ble Sh. Pradeep Kumar, Member (A)

Certain orders were passed in the OA on 28.11.2019.

Applicant in the OA has preferred the review of these directions.

2. MA No.3967/2019 has been filed for seeking condonation of delay in seeking review of these orders. Delay is condoned. MA is allowed.

3. Various points raised in the Review Application were already considered and OA was disposed of. No change is felt necessary. OA order stands. RA is dismissed.

(Pradeep Kumar)
Member (A)

(Justice L.Narasimha Reddy)
Chairman

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